

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General Camp at Srinagar)

Subject: Summer Vacations.

NOTIFICATION

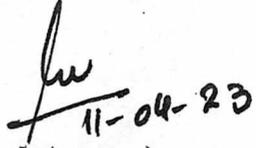
No:- 671 of 2023 RG/NG

Dated:- 11.04.2023

It is notified for the information of all concerned that the Subordinate Courts falling in summer zone of Jammu province in UT of Jammu & Kashmir, excluding the Courts located in District Kishtwar, District Doda and also the Courts at Batote, Gool, Banihal and Ukhral in District Ramban and Bani in District Kathua, shall observe 15 days summer vacations w.e.f. 19.06.2023 to 03.07.2023 (both days inclusive).

The Principal District and Sessions Judges, and Chief Judicial Magistrates of all the concerned Districts shall make suitable arrangements for disposal of urgent criminal business arising during the period of such vacation in the areas within their respective jurisdictions.

By Order

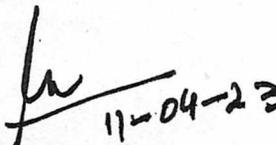

(Shahzad Azeem)
Registrar General

No: 17825-85/RG/NG

Dated: 11.04.2023

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Ms. Justice _____
..... for information of their Lordships.
3. Secretary to Government, Department of LJ&PA, Civil Secretariat, Jammu.
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
5. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.
6. Registrar Rules, High Court of J&K and Ladakh, Jammu.
7. Director, J&K Judicial Academy, Srinagar.
8. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
9. Member Secretary, J&K Legal Services Authorities, Srinagar.
10. Registrar IT (Computers), High Court of J&K and Ladakh, Srinagar.
11. Joint Registrar, Judicial/Protocol, High Court of J&K and Ladakh, Srinagar/Jammu
..... for information.
12. All Principal District and Sessions Judges of Jammu province for information with the request to circulate the notification among all the Judicial Officers in their respective Districts.
13. CPC e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.
14. Administrative Officer, Office of Advocate General, Jammu and Kashmir, for information.
15. President All Bar Associations of UTs of J&K and Ladakh for information.
16. Chief Librarian, High Court of J&K, Jammu/Srinagar for information and for keeping the record of the same.
17. Manager Government Press, Jammu/Srinagar for publication in the Govt. Gazette.
18. Office file.


Registrar General